

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 19.11.2018 (Monday)**

**Court – II**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).**

**For Orders (Refixing date of hearing)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 222 of 2018	Smiti Golyan & Ors. Vs. Nulon India Ltd. & Ors.	Ranjana Roy Gawai	Sarwar Raza

**For Admission (After Notice)**

2.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. <b>With</b>	Dhruv Gupta	P. Nagesh (R2- R5)
3.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju & Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)
4.	Comp. App. (AT) No. 325 of 2018	NU Age Resources and Placements Pvt. Ltd. Vs. Registrar of Companies, Kerala	A Karthik	
5.	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. VijayaGayathri Cold Storage Pvt. Ltd. & Ors.	MithunShashank	P. Nagesh
6.	Comp. App. (AT) No. 354 of 2018	Your Own Green Area Creations Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Jyoti Rana	
7.	Comp. App. (AT) No. 355 of 2018	Science Pyramid Publications Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana, New Delhi	Karanveer Jindal	
8.	Comp. App. (AT) No. 376 of 2018	Chamundeshware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah ( Since Deceased – Represented by his LRs )	Vivek Holla	Nikhil Nayyar

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

*A. I. S. Cheema*  
16/11/2018

*[Signature]*  
17.11.18 By Order

Deputy Registrar